

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI
MEMORANDUM OF APPLICATION**

Application No. 167 of 2020 (SZ)

Between

A.Vijayan,
S/o Ayyakutty.P
Carol & Bharat Villai,
Vijayapuram,
Kirathoor Post,
Kanyakumari District.

....Applicant

And

The District Collector,
Kanyakumari District,
Nagercoil and six others

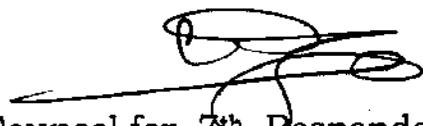
...Respondents

INDEX

S.No	Date	Description	Page
1	2.11.2020	Reply of 7 th respondent	1
2	12.3.2020	Consent letters from neighbouring house owners	6
3	15.3.2020	Consent letter of neighbours in the locality	9
4	20.3.2020	Letter from Kollenkode First Grade Town Panchayat	13
5	12.6.2020	Report of the Tamil Nadu Pollution Control Board R6	14
6	15.6.2020	No objection certificate of R2	16
7		Site Plans	17

This is to certify that the documents filed in the typed set are the true copies of the originals.

Dated at Nagercoil this 2nd day of November 2020


Counsel for 7th Respondent

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI
MEMORANDUM OF APPLICATION**

Application No. 167 of 2020 (SZ)

Between

A.Vijayan,
S/o Ayyakutty.P
Carol & Bharat Villai,
Vijayapuram,
Kirathoor Post,
Kanyakumari District.

....Applicant

And

1. The District Collector,
Kanyakumari District,
Nagercoil.
Email: collrkkm@tn.nk.in
Phone: 04652-279555
2. The District Revenue Officer,
Collectorate Office,
Nagercoil.
Email: dro.tnkkm@nic.in
Phone: 04652-278725
3. The Revenue Divisional Officer,
Vilavancode Taluk,
Thuckalay,
Kanyakumari District.
Email: rdopdm.tnkkm@nic.in
Phone: 04651-250722
4. The Deputy General Manager,
Indian Oil Corporation Ltd,
Southern Region,
Indian Oil Bhavan,
No.139, Mahatma Gandhi Road,
Nungampakkam High road,
Chennai-600034.
Phone: 044-28339273
5. The Divisional Manager,
Indian Oil Corporation Ltd,
Kappallur,
Madurai.
Email: sprasanth@indianoil.co.in
Phone: 0452-2533452

6. The Assistant Director of Pollution Control Board,
Water Tank Road,
Nagercoil,
Kanyakumari District,
Email: tnpcbnagercoil@yahoo.co.in
Phone: 04652-229442

7. Antony Vijayan,
S/o Singarajan,
Kalingarajapuram,
Vallavilai,
Kollencode post,
Kanyakumari District,
Cell Phone: 9443791228

.....Respondents

Reply filed by the 7th Respondent

This respondent begs to state as follows

This respondent has read the application and deny all the averments made therein except those that are specifically admitted herein. The 5th respondent, Indian Oil Corporation has called for applications under Rural Development Scheme for the category of other backward classes for establishment of a Petroleum outlet in Kollencode village Vilavankode Taluk on 25.11.2018. This respondent submitted his application along with others and this respondent was selected and award letter dated 5.4.2019 was issued in favour of this respondent for establishing Petroleum outlet in Kollencode village.

The 5th respondent has forwarded the award letter to the 2nd respondent, the District Revenue officer, Kanyakumari District to ascertain the feasibility of the site and for no objection certificate for establishing Petroleum outlet in Survey Nos. 675/7 and 8A Kollencode B village, Killiyoor Taluk. The 2nd respondent called for reports from the Superintendent of Police Nagercoil, The Sub

Collector, Padmanabhapuram, Thasildar, Killiyoor Taluk, and the Divisional Fire officer, Nagercoil and received reports from them and also the Tamil Nadu Pollution Control Board and issued a 'No Objection Certificate' dated 15.6.2020 to the 5th respondent for establishing Petroleum outlet in Survey Nos. 675/7 and 8A Kollenkode B village, Killiyoor Taluk. The Petroleum and Explosives Safety Organization, Government of India, issued license for establishment of Petroleum outlet to this respondent on 31.8.2020. This respondent has spent about 70 lakhs including Rs.50 lakhs loan obtained from Fedral Bank and established the Petroleum outlet and this respondent has commenced business on 1.10.2020.

The averments in paragraph 1 of the application that the Petroleum outlet is within 8 meters from his residential house without obtaining permission from Local Authority, Pollution Control Board etc., are not correct and denied. The Petroleum outlet is established in Kollenkode B village and the house of the applicant is more than 30 meters away from the outlet. The survey no 675 Kollenkode B village is having an area of 5 acres and 80 cents. There are 4 houses including the house of the applicant in the entire 5 acres and 80 cents. Three house owners have given consent affidavit for establishing the petroleum outlet. The house of the applicant is located 8 meters from the compound wall of the petroleum outlet. Apart from this 10 feet lane is passing through between the compound wall of the applicant and the compound wall of this respondent. The area in which the Petroleum outlet is established is neither classified as residential area nor commercial area by the Local Authority.

4

The averments in paragraph 3 of the application that within 50 meters radius of the petroleum outlet many residential houses and a Matriculation School is situated is not correct and denied. Admittedly there is no school, Hospital and residential complex situated within the radius of 50 meters from the petroleum outlet. This respondent has installed VRS even though the same is not required since the sale of petroleum products from this outlet is less than 5 loads per month. A mass representation dated 15.3.2020 by the locals to the authorities welcoming the establishment of petroleum outlet in Kollenkode B village. The local body has issued a certificate that the area in which the Petroleum outlet is established is not classified as residential area or commercial area which is enclosed herewith.

This respondent submits that as per CPCB guidelines new petrol pumps cannot be established 50 meters radius of a school, hospital or residential area. There is no school, hospital and residential complex situated within 50 meters radius from the Petroleum outlet. As stated earlier the survey number in which the outlet is established is having an area of 5 acres and 80 cents and four residential houses including the house of the applicant is situated within 50 meters radius. The three nearby house owners have given consent affidavit.

This respondent understands that the applicant has no cause of action to file the application. The application has come into existence because of business rivalry. The nearby petrol outlet owner has no locus standi to file the application and so he has setup the

5

applicant to fight for his cause. The applicant is a name lender for consideration.

This respondent submits that regarding ground no. (d) this respondent is an unemployed commerce graduate and this is one of the grounds for awarding the Petroleum outlet to this respondent. Rights under Article. 21 of the Constitution of India is available not only to the applicant but also to this respondent to have a livelihood apart from rights under Article.19g of the Constitution of India. The application lacks bonafide and there is no merit in the application.

It is prayed that the Honourable Tribunal may be pleased to dismiss the application and render justice.

Verified at Nagercoil, this the 2nd day of November 2020

Counsel for 7th Respondent

7th Respondent

VERIFICATION

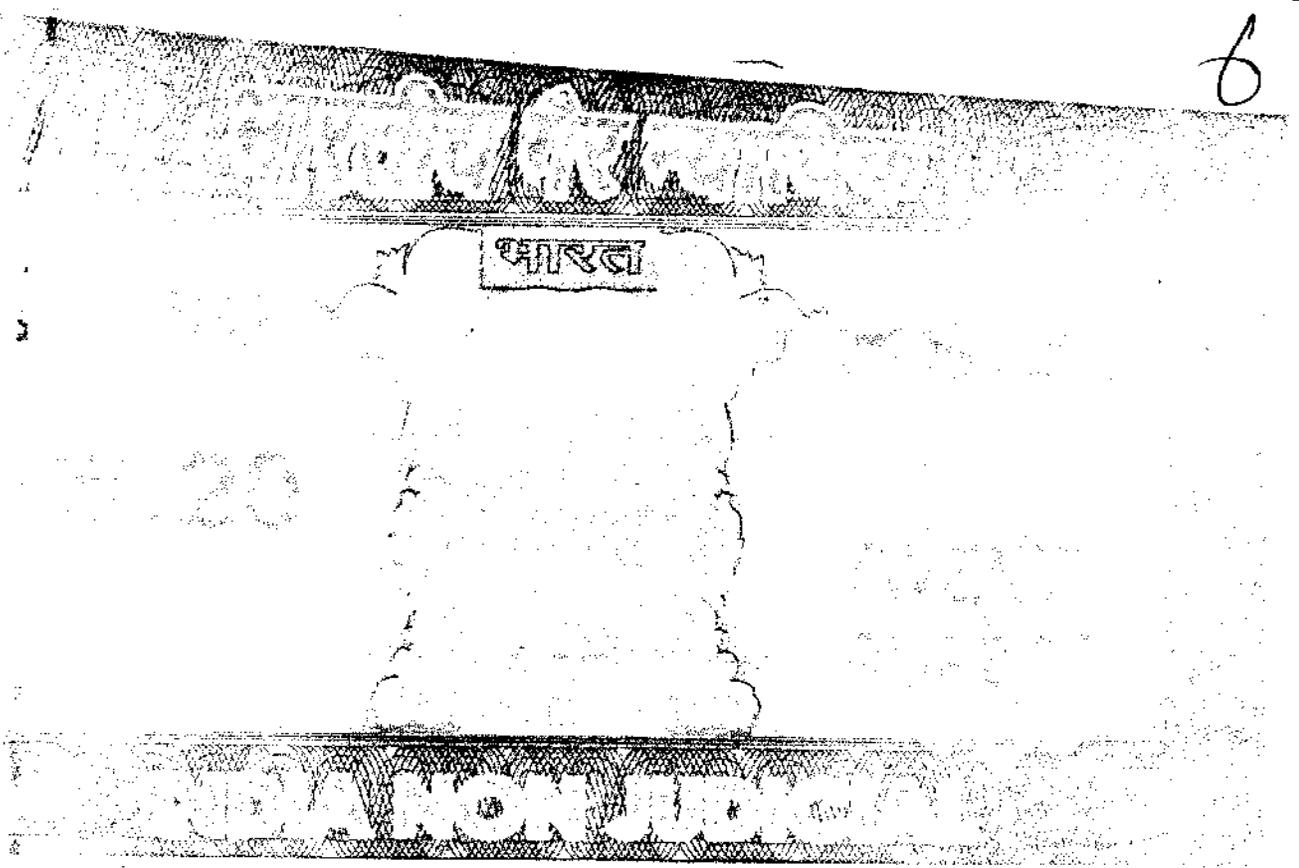
I C.Antony Vijayan S/o Singarayan, the 7th respondent herein, do hereby verify and declare that the contents of the above paragraphs are true to best of my knowledge and belief and I have not suppressed any material facts.

Verified at Nagercoil, this the 2nd day of November 2020

Counsel of the 7th Respondents

7th Respondent

6



TAMIL NADU

தமிழ்நாடு எண்: 71AB 810718

கு நாள்: 12.3.2020

பெயர்: B. Vijaya Kumar

*மூலம் K. Rathoor

சம்மத பத்திரம்

71AB 810718

A. Singh, P.M.

P.M. அருள்சிங்

முத்திரைத்தாள் விற்பனையாளர்
உரிமம் எண் 1/2009 மார்த்தாண்டம்
கொல்லங்கோடு உபபதிவு மாவட்டம்

2020-ம் ஆண்டு மார்ச் மாதம் 12-ாம் தியதி கொல்லங்கோடு வில்லேஜில்
லலிதம் வீட்டில், கிராத்தூர் கதவு எண் : 17/21D-ல் வசிக்கும், B. விஜயகுமார்
த/பெ. பாலகிருஷ்ண பிள்ளை ஆகிய நான் எழுதி கொள்ளும் சம்மத பத்திரம்.

கிள்ளியூர் வட்டம், கொல்லங்கோடு B கிராமம் புல எண் 675/7, 8A கொண்ட
திரு. ஆன்றணி விஜயனுக்கு சொந்தமான இடத்தில் இந்தியன் ஆயில்
கார்ப்பரேஷன் மூலமாக பெட்ரோல் பம்ப் அமைப்பதில் எங்களுக்கு எந்தவித
எதிர்ப்போ, ஆட்சேபனையோ இல்லை என்றும், பெட்ரோல் பம்ப் வருவதால் இப்பகுதி
மக்களின் எரிபொருள் தேவை நிறைவடைவதோடு, இப்பகுதி யாவும் முன்னேற்றம்
அடைந்து, வேலை வாய்ப்பு பெருகும் என்பதனை இதன் மூலம் தெரிவித்துக்
கொள்கிறேன். எனவே மேற்குறிப்பிட்ட இடத்தில் பெட்ரோல் பம்ப் அமைக்க உரிய
முயற்சிகள் எடுக்குமாறு கேட்டுக் கொள்கிறேன்.

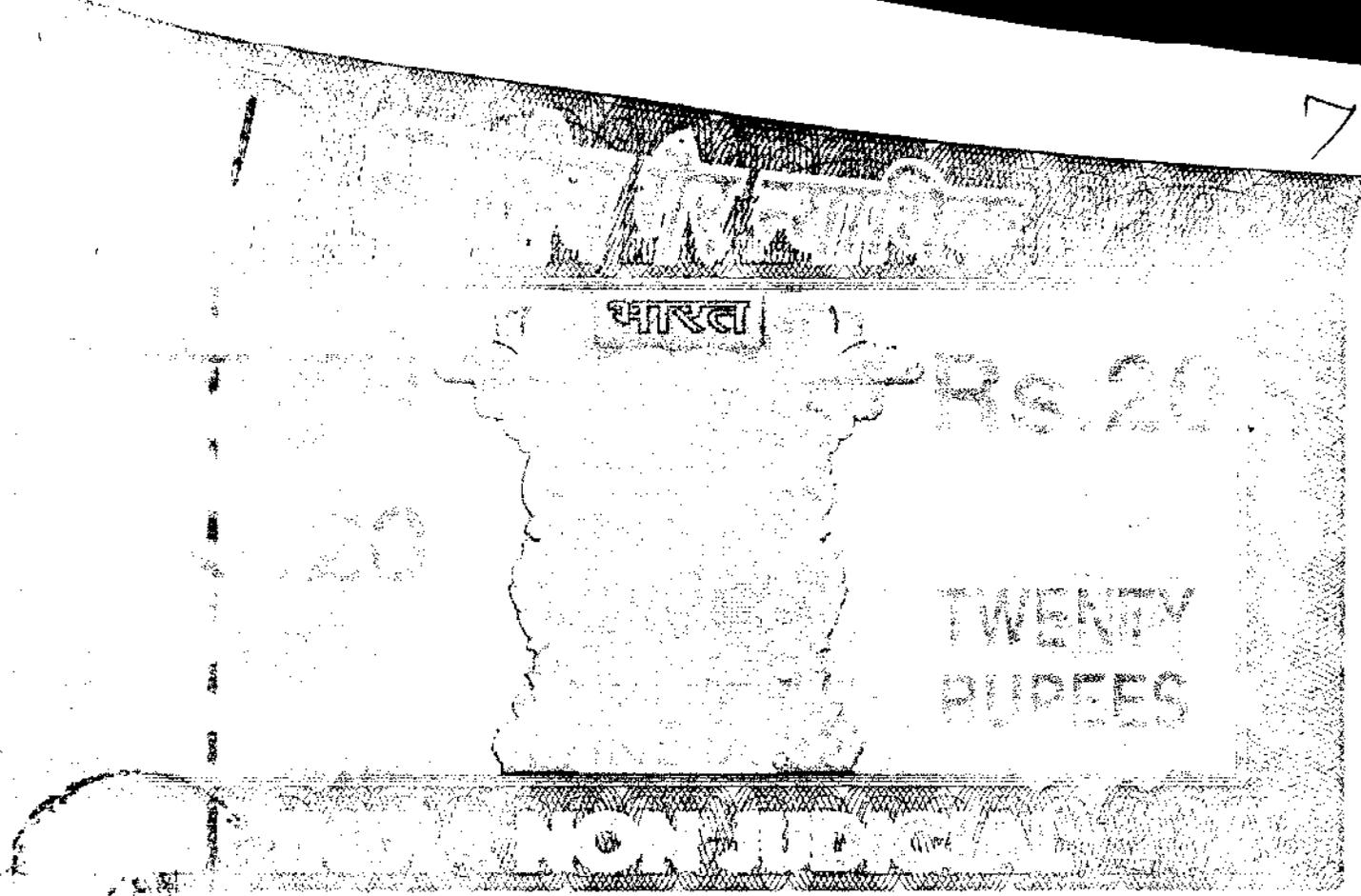
கிராத்தூர்,

12-03-2020

இப்படிக்கு

B. விஜயகுமார்
Cell : 8903940840

12/3/20



தமிழ்நாடு மிலாஜ் TAMIL NADU

69AB 483694
S. ஜோசியர்
S. ஜோசியர்

தமிழ்நாடு எண்: 69AB 483694
ரு. 20. பை. நாள் 12.3.2020
மெயர் Silverius Joseph Raj.
சம்மத பத்திரம்
ஊர் S.S.S. Hoax

முத்திரை தாள் விற்பனையாளர்
கொல்லங்கோடு
உரிமம் எண். 4/2002

2020-ம் ஆண்டு மார்ச் மாதம் 12-ாம் தியதி கொல்லங்கோடு வில்லேஜில்
லலிதம் வீட்டில், கிராத்தூர் கதவு எண் : 17/19-ல் வசிக்கும், சில்வேரிஸ் ஜோசப்
ராஜ், த/பெ. ஹோம்ன் ஜோசப் ஆகிய நான் எழுதி கொள்ளும் சம்மத பத்திரம்.

கிள்ளியூர் வட்டம், கொல்லங்கோடு B கிராமம் புல எண் 675/7, 8A கொண்ட
திரு. ஆன்றணி விஜயனுக்கு சொந்தமான இடத்தில் இந்தியன் ஆயில்
காஃப்ரேஷன் முலமாக பெட்ரோல் பம்ப் அமைப்பதில் எங்களுக்கு எந்தவித
எதிர்ப்போ, ஆட்சேபனையோ இல்லை என்றும், பெட்ரோல் பம்ப் வருவதால் இப்பகுதி
மக்களின் எரிபொருள் தேவை நிறைவடைவதோடு, இப்பகுதி யாவும் முன்னேற்றம்
அடைந்து, வேலை வாய்ப்பு பெருகும் என்பதனை இதன் மூலம் தெரிவித்துக்
கொள்கிறேன். எனவே மேற்குறிப்பிட்ட இடத்தில் பெட்ரோல் பம்ப் அமைக்க உரிய
முயற்சிகள் எடுக்குமாறு கேட்டுக் கொள்கிறேன்.

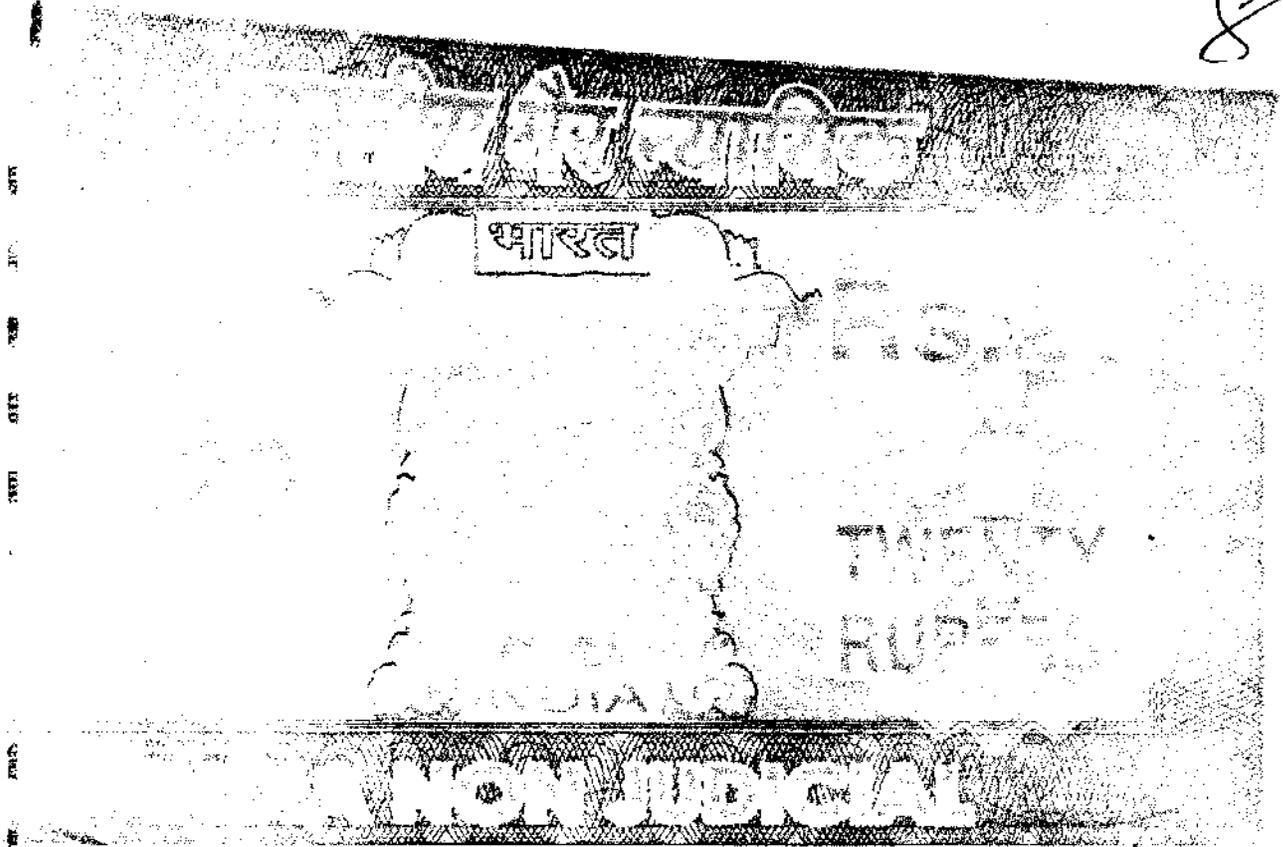
கிராத்தூர்,
12-03-2020

A Supt
Mr Silverius Joseph Raj
Supt

இப்படிக்கு
சில்வேரிஸ் ஜோசப் ராஜ்
Cell : 9486418161

Jose. Y

8



69AB51635
 A. A. ...
 Senthakumari
 Kirathoor சம்மத பத்திரம்

V.P. Sreeleela
 69AB 511235

திரு. ப. குந்தலா
 சத்திரத்தாள் நிறுவனம்
 கோல்லங்கோடு
 உதகமலை, 2356 / 14 / 20

2020-ம் ஆண்டு ஏப்ரல் மாதம் 25-ம் தியதி கொல்லங்கோடு வில்லேஜில் கிராத்தார் அஞ்சலில் மேற்கே தை புத்தன் வீட்டில் விலாசினி மகள். P.சாந்தகுமாரி ஆகிய நான் எழுதி கொடுக்கும் சம்மத பத்திரம்.

கிள்ளியூர் வட்டம், கொல்லங்கோடு "B" கிராமம் புல எண் 675/7, 675/8A கொண்ட, திரு. ஆன்றணி விஜயனுக்கு சொந்தமான இடத்தில் இந்தியன் ஆயில் கார்ப்பரேஷன் மூலமாக பெட்ரோல் பம்பு அமைப்பதில் எங்களுக்கு எந்தவித எதிர்ப்போ, ஆட்சேபனையோ, புகாரோ இல்லையென்றும், இப்பகுதியில் பெட்ரோல் பம்பு தேவையானதும், பெட்ரோல் பம்பு வருவதால் இப்பகுதி மக்களின் எரிபொருள் தேவை நிறைவடையும் நிலையில், வேலை வாய்ப்பும் உருவாகும். மேலும் இப்பகுதி மக்களின் பாதுகாப்பு பகுதியாக மாறும். எனவே இப்பகுதியில் பெட்ரோல் பம்பு அமைக்க வேண்டுமென்றும் கேட்டுக்கொள்கிறேன்.

கிராத்தார்.
 25.04.2020

இப்படிக்கு.
 P. Senthakumari
 P. சாந்தகுமாரி.
 Cell: 9698886578.



தமிழ்நாடு தமிழ்நாடு TAMILNADU

தமிழ்நாடு எண்: 966960

மதிப்பு: 100 ரூபாய் நாள்: 15-03-2020

பெயர்: Ramesh

முகவரி: Kirathoor

CB 966960
Aruno Singh 87
P.M. அருள் சிங்

முத்திரைத்தாள் விற்பனையாளர்
உரிமம் எண் 1/2009 மார்த்தாண்டம்
கொல்லங்கோடு உய்திஷ மாவட்டம்

சம்மத பத்திரம்

2020-ம் ஆண்டு மார்ச் மாதம் 15-ம் தியதி கொல்லங்கோடு வில்லேஜில் கிராத்தூர் சுற்றியுள்ள பொது மக்கள் சார்பாக எழுதி கொள்ளும் சம்மத பத்திரம்.

கிள்ளியூர் வட்டம், கொல்லங்கோடு B கிராமம் புல எண் 675/7, 8A கொண்ட திரு. ஆன்றணி விஜயனுக்கு சொந்தமான இடத்தில் இந்தியன் ஆயில் கார்ப்பரேஷன் மூலமாக பெட்ரோல் பம்ப் அமைப்பதில் பொது மக்களாகிய எங்களுக்கு எந்தவித எதிர்ப்போ, ஆட்சேபனையோ இல்லை என்றும், பெட்ரோல் பம்ப் வருவதால் அப்பகுதி மக்களின் எரிபொருள் தேவை நிறைவடைவதோடு, இப்பகுதி யாவும் முன்னேற்றம் அடைந்து, வேலை வாய்ப்பு பெருகும் என்பதனை இதன் மூலம் தெரிவித்துக் கொள்கிறோம். எனவே மேற்குறிப்பிட்ட இடத்தில் பெட்ரோல் பம்ப் அமைக்க உரிய நடவடிக்கை எடுக்குமாறு கேட்டுக் கொள்கிறோம்.

கிராத்தூர்,
15-03-2020

இப்படிக்கு
கிராத்தூர் பொது மக்கள் சார்பாக

Ramesh
9787957779

எண்	பெயர் மற்றும் முகவரி	பேரன் நம்பர்	கையெழுத்து
1	R. Lakshmi Banothra	9187957799	Ramesh
2	A. Anuvadha	91896493	A. Anuvadha
3	P. Suresh Kumar	9150139359	P. Suresh
4	Pillai Kirathoor	750270000	Pillai
5	Phanya Banothra	9150946399	
6	Kaishora Kumari Kirathoor	9976006876	Kaishora Kumari
7	Ramani Kirathoor	8903545724	Ramani
8	P. P. Ponadani Kirathoor	9487437685	P. P. Ponadani
9	T. Padmini Kirathoor	9655228477	T. Padmini
10	Padmavathy	8754846659	BM
11	Swiyayathi	94879412708	Swiyayathi
12	T. Sankhi	9489449961	T. Sankhi
13	Sudha	8903699301	Sudha
14	Satheesh	9384238690	Sudha
15	S. Margaret Mary	9786992134	S. Margaret Mary
16	INDIRA		INDIRA
17	T. Vijaya Kumari	9787182013	T. Vijaya Kumari
18	K. Nimala	9786065192	K. Nimala
19	T. S. VENUGOPAL / 12/31	9593064510	Venugopal
20	N. MANJU KUMARI / 16	7598691837	Manjulakumari
21	M. Jayan	8300965607	M. Jayan
22	Saraswathy 17-25	8300965607	Saraswathy
23	Binu Kumari	8903453116	Binu Kumari

Ramesh.
15/3/2020
97987

சீர்	பெயர் மற்றும் முகவரி	பெண் நம்பர்	கைபெயர்
24	Nadesan 10-84	9427952004	<u>Nadesan</u>
25	Vaishakh	9384239890	Vaishakh
26	Vaishnav	9489801362	Vaishnav
27	Bindhu 17-38	8538846920	Bindhu
28	Rajam	9600438148	Rajam
29	Jayanthi 25-1	8224736524	Jayanthi
30	Sudh 10-39	9080048993	Sudh
31	Sunita 9-21	9489353937	Sunita
32	Shanthi 10-75	7598918451	Shanthi
33	Murugan 10-75	7598975819	Murugan
34	Lavanya Devi 10-128	9442471850	Lavanya
35	Sanitha 51-104	9489353937	Sanitha
36	Sheeba 17/172	9578381267	Sheeba
37	Saranya 9/37	9442630167	Saranya
38	Sree Devi 10-28	9489158389	Sree Devi
39	Salein (Ravitha)	6384749074	Salein
40	Nirmala 17-14-2	8903993339	Nirmala
41	Ivin Antony 17-167	8489196230	Antony
42	Ambika 10-40	9787004467	Ambika
43	Naseema 17/12	9487387661	Naseema
44	Benet John 17-20	9443129269	Benet
45	Satya Kumari 17-42A	8925184998	Satya Kumari
46	Bajju 6-175	9445620253	Bajju
47	Ambika 10-78	8754664362	Ambika
48	Kanman 17-25	9488272129	Kanman
49	Mine	8903080541	Mine
50	Murugan	9095531002	Murugan
51	Rani 2-7B	8903093359	Rani
52	Kamala 9-21	8754846559	Kamala
53	Sasi 16-65A	979961265	Sasi
54	Krishna Kumari	9544721989	Krishna Kumari
55	Ramin	890354524	Ramin

எண்	குலியர் பெயர்	பேரண் நம்பர்	கையெழுத்து
55	Shantha 10/78	8300835105	Shantha
56	Santhosh Sald	9400375150	Santhosh Sald
57	Saranya Devi 10-98	9487549381	Saranya Devi
58	Anilkumar 2-34	9489158389	Anil
59	Geetha Kumar	9746321511	Geetha
60	Raja	8489196230	Raja
61	K. Sheena	8903254448	Sheena
62	Sumangala 17-82	9486399167	Sumangala
63	Sella Kumari	9384238885	Sella Kumari
64	Sheeba	9486470068	Sheeba
65	Prameela 17-1A	9095833828	Prameela
66	Rama Devi 17-14D/1	9487137685	Rama Devi
67	Krishnanbutty 8/51A	9500823123	Krishnanbutty
68	Regu 17-82	9787127023	Regu
69	Pushpam 10-146	8300961781	Pushpam
70	Rani Selu Rani 10-146	8300740996	Selu Rani
71	Theoufe K. S, ^{Kirathoor} 24-62-16	7598154322	Theoufe K
72	Sabeek K. S, ^{Kirathoor} 24-62-16	7598154322	Sabeek
73	S. Kurasa, ^{Kirathoor} 24-62-16	9486847199	S. Kurasa
74	Naseema S, ^{Kirathoor} 17/14 B	9487387661	Naseema
75	Selvarani 691-22	8925188386	S. Selva Rani
76	Ramachandran 17-14B	7598181087	Ramachandran
77	Meenachi Kirathoor 17/12	-	Meenachi
78	Anto C 9/115 Kirathoor	9489661902	Anto
79	Sakul Ambed, Kirathoor	-	Sakul Ambed
80	Jose V. Kirathoor 12-19	9486418161	Jose V
81	A. Siva, Kirathoor 12-19	" " "	Siva K.
82	Renjini, Kirathoor 17-24	9486024309	Renjini
83	Syamala, Kirathoor 17-24	" "	Syamala
84	N. Raveendran Pillai	94551240102	N. Raveendran Pillai
85	Bridgit, Kirathoor	978632568	Bridgit
86	Geolish, Kirathoor	7010028121	Geolish

Ramesh
15/3/2021
-95

முதல்நிலை பேரூராட்சி அலுவலகம்,
கொல்லங்கோடு.

ந. க. எண். 52/2020/அ1

நாள் : 20/03/2020.

குடிநீர் குறிப்பு

கொல்லங்கோடு முதல்நிலை பேரூராட்சிக்குட்பட்ட கிராமத்தார் பகுதியில் ஆன்றணி விஜயன் த/பெ. சிங்கராயன் என்பருக்கு சொந்தமான கொல்லங்கோடு "ஆ" கிராமம் சர்வே எண். 675/7, 675/8A நிலத்தின் கிழக்கே கொல்லங்கோடு - நித்திரவிளை செல்லும் மாநில நெடுஞ்சாலையும், மேற்கே சுருமாரன் நாயருக்கு சொந்தமான காலி மனையும், தெற்கே 10 அடி பாதையும் அதனை ஒட்டி அய்யாகுட்டி மகன் விஜயனுக்கு சொந்தமான குடியிருப்பும் (கதவு எண். 17-68A), சுஜாவுக்கு சொந்தமான குடியிருப்பும் (கதவு எண். 17-19), வடக்கே பிரபாகரன் நாயருக்கு சொந்தமான காலிமனையும், பாலகிருஷ்ணபிள்ளை மகன் விஜயகுமாருக்கு சொந்தமான குடியிருப்பும் (கதவு எண். 17-21D) உள்ளது. மேலும் இப்பலத்தின் சுமார் 200 மீட்டர் சுற்றளவில் மருத்துவமனைகள், பள்ளிக்கூடங்கள் மற்றும் அடுக்குமாடி குடியிருப்புகள் தற்போது ஏதுமில்லை. இப்பகுதி பேரூராட்சியின் மூலம் குடியிருப்பு பகுதியாகவோ, வணிகப் பகுதியாகவோ வகைப்படுத்தப்படவில்லை என்ற விபரம் தகவலுக்கு வழங்கப்படுகிறது.



(Handwritten Signature)
செயல் அலுவலர்
கொல்லங்கோடு முதல்நிலை பேரூராட்சி.

(Handwritten Signature)
20/3/2020

பெறுநர்

திரு. ஆன்றணி விஜயன்,
த/பெ. சிங்கராயன்,
கலிங்கராஜபுரம்,
வள்ளவிளை.



TAMILNADU POLLUTION CONTROL BOARD

From

P.KirupananthaRajanM.E.,
District Environmental Engineer,
Tamilnadu Pollution Control Board,
313/46A, Water Tank Road,
Nagercoil - 629 001.

To

The District Revenue Officer,
Kanyakumari District,
Nagercoil.

Letter No.: F -TECH06(66)/20, Date:12.06.2020

Sir,

Sub : TNPCB - O/o. DEE, Nagercoil - Industries - Proposed Petrol-pump at Kirathoor by Thiru. Antony Vijayan - Remarks - forwarded - reg.

- Ref :
1. Complaint petition received from Thiru. A. Vijayan, S/o. Ayyakutty, Vijayapuram, Kirathoor Post, Kanniyakumari District dated 04/03/2020 received directly in this office and through DEE, TNPCB, Chennai.
 2. ப.க.எண்.சி/36835/2019 dated 04/03/2020 received from the District Revenue Officer, Kanniyakumari District, Nagercoil
 3. Office Memorandum B-13011/1/2019-20/AQM dated 07.01.2020 of Central Pollution Control Board, New Delhi.
 4. Letter No. F.No. B29016/ROAW/PC -VI/2020 -21 of Central Pollution Control Board, New Delhi.

With reference to the reference 2nd cited, the following are informed with respect to the proposed Petrol Pump at Kirathoor by Thiru. Antony Vijayan at Survey No. 675/7 & 8, Kollencode 'B' Village, Killiyoor Taluk, Kanniyakumari District.

1. A complaint petition has been received from Thiru. Vijayan vide reference 1st cited, regarding the establishment of petrol pump at S.F. No. 675/7 & 8, Kollencode B Village, Vilavancode Taluk, Kanniyakumari District in violation of the guidelines issued by Central Pollution Control Board, New Delhi.
2. From the records, it is observed that the Central Pollution Control Board vide reference 3rd cited has issued certain guidelines alongwith citing criteria for the seething up of New Petrol Pumps which stands as follows.

"H. Siting Criteria of Retail Outlets:

In case of siting criteria for petrol pumps, new Retail Outlets shall not be located within a radial distance of 50metres (from fill point / dispensing units / vent pipe whichever is nearest) from schools, hospitals (10 beds & above) and residential areas

designated as per local laws, In case of constraints in providing 50 meters distance

the retail outlet shall implement additional safety measures as prescribed by PESO. In no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential area designated as per local laws shall be less than 30 meters. No high tension line shall pass over the retail outlet."

3. Central Pollution Control Board, New Delhi vide reference 4th cited has issued directions regarding Harmonization of Classification of Industrial Sectors and as per the categorization, the sector "Automobile Fuel Outlets (only dispensing)" are exempted from the purview of Consent Management of Tamilnadu Pollution Control Board.

Accordingly, a decision may be taken by the District Revenue Administration on the permissibility of the above said petrol pump.

This is submitted for kind information please.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Nagercoil.

- Copy to Thiru. Vijayan, S/o. Ayyakutty, Carol & Bharat Villa, Vijaapuram, Kirathoor Post, Kanniyakumari District - 629 160. (Cell No: 9442935890), for kind information please.

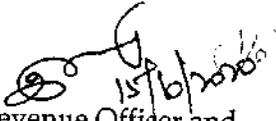
No Objection Certificate

With reference to the application No.C1/36835/2019, dated 05.11.2019 submitted to District Revenue Officer and Additional District Magistrate, Kanniyakumari District and in pursuance of rules 144 of the Petroleum Rules 2002, there is no objection for granting licence under the Petroleum Rules 2002, to Chief Divisional Retail Sales Manager, Indian Oil Corporation Limited, Madurai Divisional Office for storage of Petroleum products in their premises at Survey No.675/7, 675/8 (Part), Kollangodu B Village, Killiyoor Taluk, Kanniyakumari District, Tamil Nadu State as shown in the site plan duly endorsed and enclosed herewith.

The following particulars have been considered while issuing this no objection certificated, that

- a) Possession of the site by the applicant is lawful and authorization from land owner or lease holder for developing premises under these rules for storage of petroleum products;
- b) Interest of public, specially the facilities like Schools. Hospitals or Proximity to places of public assembly and the mitigating measures, if any, is provided;
- c) The retail outlet shall implement additional safety measures as prescribed by PESO.
- d) Traffic density and impact on traffic;
- e) Conformity of proposed to the local or area development planning;
- f) Accessibility of the site to fire tenders in case of emergency and preparedness of fire services for combating the emergencies;
- g) Genuineness of purpose;
- h) Any other matter pertinent to public safety.

Encl : A copy of blue print duly attested


15/6/2020
District Revenue Officer and
Additional District Magistrate,
Kanniyakumari District.

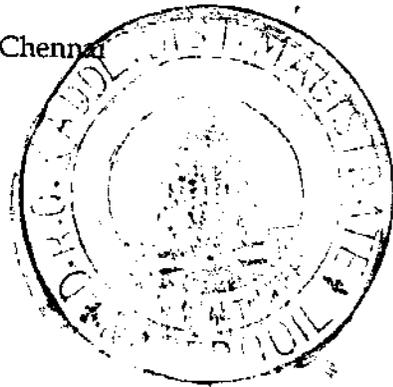
To

Chief Divisional Retail Sales Manager,
Indian Oil Corporation Limited,
Madurai Divisional Office,
No.2, Race Course Road,
Chettikulam, Madurai - 625 002.


15/6/2020

Copy to

1. The Joint Chief Controller of Explosives,
A and D - Wing, Block 1-8, IInd Floor,
Shastri Bhavan, 26 Haddous Road, Nungambakkam, Chennai
2. The Superintendent of Police, Nagercoil.
3. The Sub Collector, Padmanabhapuram.
4. The Tahsildar, Killiyoor.
5. Divisional Fire Officer, Nagercoil..
6. C1 Stock file.
7. Spare: One



17

○ Residence

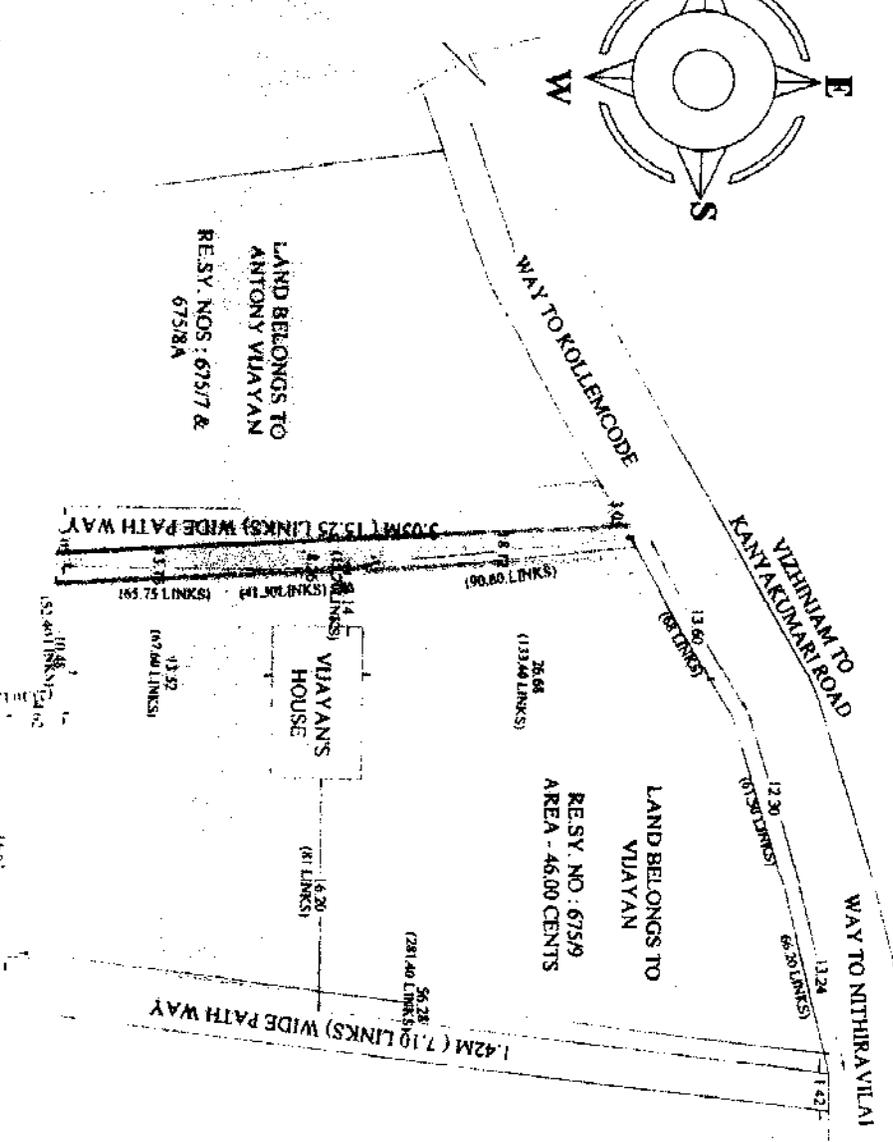
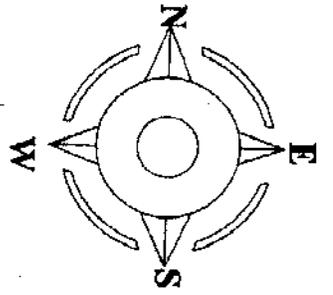


Imagery © 2020 Maxar Technologies
© 2022 Google

Google Earth

18

PLAN SHOWING THE PROPOSED SITE LAYOUT IN RE-SY-NO:-675/9, AT VIJAYAPURAM, KIRATHOOR, KOLLEMCODE 'B' VILLAGE, KOLLEMCODE TOWN PANCHAYAT, KILLIYOOR TALUK, KANYAKUMARI DISTRICT.



SITE LAYOUT

- Petrol Pump
- Applicant House
- Public Bath

SIGNATURE OF OWNER

PREPARED BY:
ET. S. ANEESH, BE
 Licensed Building Surveyor
 Kanyakumari District, P.O.
 No. 944533948

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ), CHENNAI**

Application No. 167 of 2020 (SZ)

REPLY AND DOCUMENTS

Mr.C. GODWIN
En.no73/79
Counsel for 7th Respondent
9443256614